

**IN THE HIGH COURT OF JHARKHAND AT RANCHI
W.P.(C) No.326 of 2020**

CORAM : HON'BLE MR. JUSTICE RAJESH SHANKAR

For the Petitioner : Mr. Arbind Kumar, Advocate
For the Respondents : A.C. to G.P. IV

04/25.06.2020 The present writ petition is taken up today through Video conferencing.

 Learned A.C. to G.P. IV appearing on behalf of the respondents, prays for and is allowed four weeks' time to seek instruction and file counter affidavit.

 Put up this case under the heading "**For Admission**" after four weeks.

(Rajesh Shankar, J.)

Rohit